

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On 21.5.04

For further order

Order dated 25.11.04

This part heard matter be listed before the Division Bench on 20.12.04.

Interim order passed in this case earlier shall continue to remain in force until further orders.

Handover the copies of this order to the counsel for both the parties.

On 21.12.04

For further hearing as P/H with OA. 414/04.

20.05.05

In terms of common order passed by pronouncement is OA. 414/04, this at study disposal of. No cons.

On 21.25.11.04

Copies of order prepared for counsel for both sides.

member (S)

via Chairman

30/11

30/11
80 (S)

For further hearing as P/H.

30/11

Bench